

ITEM NO.54

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Criminal Appeal Diary No(s). 1527/2016

DHARAMPAL AND ANOTHER

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln. (s) for c/delay and office report)

Date : 08/04/2016 This appeal was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE V. GOPALA GOWDA

HON&#39;BLE MR. JUSTICE ARUN MISHRA

For Appellant(s) Mr. Anoop George Chaudhari, Sr. Adv.

Mr. Varun Thakur, Adv.

Mr. Varinder Kumar Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List on 11.04.2016 immediately after admission matters.

(S. K. RAKHEJA)

COURT MASTER (MALA KUMARI SHARMA)

COURT MASTER